

CRC No. 01/2019 (Old CRC No. 08/18)
ECIR No. 12/DLZO/2014
Branch: Delhi Zonal Office, Zone-II.
ED Vs. M/s Jindal Steel & Power Ltd & Ors.
Offence u/s 3 and punishable u/s 4 PMLA, 2002

03.07.2020

Matter taken up today in compliance of circular No. Power/Gaz./RADC/2020/E-5577-5661 Dated 29.06.2020 and also in continuation to orders No.819-903/DJ/RADC/2020 dated 16.05.2020, No.E1792-1876/DJ/RADC/2020 dated 22.05.2020, No. E-2574-2639/DJ/RADC/2020 dated 29.05.2020, No. E-3943-4029/DJ/RADC/2020 dated 13.06.2020 and No.E-4121-4205/DJ/RADC/2020 dated 15.06.2020, of Ld. District & Sessions Judge-Cum-Spl. Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi.

The present matter is being taken up today through video conferencing as regular functioning of the Courts at District Courts has been suspended since 23.03.2020 vide office orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dated 23.03.2020, No.159/RG/DHC/2020 dated 25.03.2020, No.R-77/RG/DHC/2020 dated 15.04.2020, No. R-159/RG/DHC/2020 dated 02.05.2020, No. R-235/RG/DHC/2020 dated 16.05.2020, R-305 /RG/DHC/2020 dated 21.05.2020, No.1347/DHC/2020 dated 29.05.2020, No.17/DHC/2020 dated 13.06.2020 and No.22/DHC/2020 dated 29.06.2020.

The hearing of the present matter is being taken up via Cisco WebEx Platform in the presence (onscreen) of:

Present: Ld. Special P.P. Sh. R.S. Cheema, Ld. Special P.P. Sh. N.K. Matta,
Ld. Special P.P. Ms. Tarannum Cheema for ED.

IO Assistant Director Sh. Arun Kumar.

Ld. Counsels Sh. Saurabh Ajay Gupta and Ms. Srishti Prabhakar for A-1 M/s Jindal Steel and Power Ltd.

None for A-2 M/s Gagan Sponge Iron Pvt Ltd.


BHARAT BARUA
Special Judge (PC Act) CBI
Room No. 608, 6th Floor,
Rouse Avenue Court Complex
New Delhi

Ld. Counsel Mohd. Wasay Khan for A-3 M/s Sowbhagya Media Ltd. and A-8 K. Ramakrishna Prasad.

Ld. Counsel Sh. Himanshu Anand Gupta for A-4 M/s New Delhi Exim Pvt Ltd.

Ld. Counsel Sh. Prashant Mehta for A-5 M/s Jindal Reality Pvt. Ltd. and A-10 Rajeev Jain.

Ld. Counsel Sh. Bharat J. Joshi for A-15 B.S.N. Suryanarayan (also AR of A-6 M/s Nihar Stocks Limited).

Ld. Counsels Sh. Rajeev Goyal and Sh. Gurpreet S. Parwanda for A-7 Naveen Jindal.

Ld. Counsel Sh. Shishir Mathur for A-9 Sushil Kumar Maroo.

Ld. Counsel Sh. Tanmaya Mehta for A-11 Anand Goel.

Ld. Counsel Sh. Shakunt Saumitra for A-12 Rajeev Aggarwal.

Ld. Counsel Sh. Rahul Tyagi for A-13 Siddharth Madra.

Ld. Counsel Sh. Hemant Shah for A-14 Gyan Swaroop Garg.

Three months more time has been sought by IO Assistant Director Sh. Arun Kumar stating that further investigation in the matter is in process.

Heard. IO is directed to expedite the matter.

As prayed matter be now put up on 02.11.2020 awaiting progress report of further investigation.

A scanned signed copy of this order is being sent to Sh. Mukesh JJA, Computer Branch, RADC via WhatsApp for uploading it on the official website of Delhi District Courts.

A copy of order is being retained, to be placed in the judicial file as


BHARAT PARASHAR
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and when normal functioning of the courts is resumed.

The present order has been dictated on phone to Steno Hukam Chand.


(Bharat Parashar)
Special Judge, (PC Act)
(CBI), Court No: 608
Rouse Avenue Court
New Delhi
03.07.2020
SHARAD KUMAR
Special Judge, (PC Act) CBI
Rouse Avenue Court Complex
Rouse Avenue Court
New Delhi